

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
SPECTRA INDUSTRIES LIMITED OPERATING IN MANUFACTURING INDUSTRY
HAVING FACTORY AT MURBAD****(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Spectra Industries Limited PAN: AAACS6422P CIN: L74999MH1992PLC067849
2.	Address of the registered office	Plot No. 9, Spectra Compound, Knachpada-2, Malad West, Mumbai 400064.
3.	URL of website	http://www.spectraindustries.co.in/
4.	Details of place where majority of fixed assets are located	Plot No. C 01, Murbad Industrial area, MIDC Sonarpada, post Murbad, Thane-421401
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year.	NA
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by emailing – cirp.spectra@rirp.co.in kamal@rirp.co.in , kamalgurnaniip@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by emailing – cirp.spectra@rirp.co.in kamal@rirp.co.in , kamalgurnaniip@gmail.com
10.	Last date for receipt of expression of interest	29 April 2024*
11.	Date of issue of provisional list of prospective resolution applicants	9 May 2024*
12.	Last date for submission of objections to provisional list	14 May 2024*
13.	Date of Issue of Final List of Prospective resolution applicants	24 May 2024*
14.	Date of Issue of Information Memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	29 May 2024*
15.	Last date of Submission of resolution plans	28 June 2024*
16.	Process email id to submit EOI	cirp.spectra@rirp.co.in kamal@rirp.co.in

***Following an appeal filed by the suspended directors of the corporate debtor against the CIRP commencement order, a stay was granted by the Hon'ble NCLAT. However, this stay was later vacated through an order dated January 12, 2024. Consequently, all subsequent dates have been recalculated from January 12, 2024.**



Kamal Kishor Gurnani

**As Resolution Professional of Spectra Industries Limited
Undergoing CIRP vide Hon'ble NCLT, Mumbai Bench order dated 16th June 2023**

IBBI Registration No.: IBBI/IPA-001/IP/P-01463/2018-2019/12338

AFA valid till 04 December 2024

**Address: 402, Building No-23, E Palazzo CHS Limited
Mahada Hsg Society Powai, Mumbai – 400076.**

**Correspondence Address: Renascence Insolvency Resolution Professionals Private
Limited, 101, Kanakia Atrium 2, Cross Road A,
Chakala MIDC, Andheri East, Mumbai - 400093;**

Date: 30 March 2024

Place: Mumbai